

projects reported to have been undertaken by the National Chemical Laboratory.

Shri R. S. Diwan: My question was whether it was undertaken as a research problem or from the point of view of production.

Shri K. D. Malaviya: This investigation was carried out from the point of view of examining whether it should be exploited by industries.

Shri R. S. Diwan: Then, what is the necessity of having a pilot plant?

Shri K. D. Malaviya: Whenever there is any intention of pursuing the research laboratory work, it ought to be done through the pilot stage first, and then the industrial exploitation can be done.

SCHEDULED CASTES AND SCHEDULED TRIBES STUDENTS

*1444. **Shri Barman:** Will the Minister of Education be pleased to state:

(a) whether the Central Government have made any suggestion for the exemption from payment of school and college fees by Scheduled Castes and Scheduled Tribes students in various States; and

(b) if so, with what result?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) A statement showing the present position in respect of various States is laid on the Table of the House. [See Appendix VI, annexure No. 14.]

Shri Barman: From the statement I find that it was suggested in August, 1952, that State Governments should exempt Scheduled Caste and Schedule Tribe students in indigent circumstances from the payment of tuition fees at all stages of education, and 15 States have complied with that request. May I know whether in these States only students of indigent circumstances have been exempted or there has been general exemption for the Scheduled castes?

Dr. M. M. Das: The details have been given in the statement. What States give what type of exemption is given in the statement.

Shri Barman: It is not in the statement. Anyhow, my next question is: there are two States, Assam and West Bengal which are still considering the matter. May I know whether, since 1952, the Central Government have pursued the matter with these two States, and what has been their reaction from time to time if the Central Government pursued the matter?

Dr. M. M. Das: The Central Government have pursued the matter, and repeatedly requested these States to consider the matter. But the States are very busy with other affairs and did not find any time at all.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि दिल्ली विश्वविद्यालय में अनुसूचित जातियों के छात्रों की निःशुल्क शिक्षा का जो प्रश्न विचाराधीन था उस का अन्तिम निर्णय हो चुका है ?

Dr. M. M. Das: So far as the De'hi State is concerned, the exemption is granted up to the secondary stage in Delhi only. But the State Government have now also agreed in principle to grant exemption in the post-secondary stage.

Shri Velayudhan: May I know whether general exemption is given to the Scheduled Caste students in the public schools run by the Government of India under the Education Ministry as well as the Defence Ministry, for I understand that certain public schools are also being run by the Defence Ministry?

Dr. M. M. Das: So far as the Defence Ministry schemes are concerned, I have got at present no information. The Education Ministry do not run any public schools of their own as Government schools.

Shri Thanu Pillai: Who bears the school fees, in case the student does not get the scholarship?

Dr. M. M. Das: I could not follow the question.

Shri Thanu Pillai: According to the answer given to part (a) of the question, the colleges are asked not to collect the school fees till the scholarship is given to the Harijan student. But if ultimately the Harijan boy does not get the scholarship, and the colleges do not collect the college fees, who ultimately pays the college fees?

Dr. M. M. Das: Ultimately, the college fees have to be paid by the students, if they do not get the Central Government scholarships. We ask the colleges not to collect the fees only in those cases where the boy is likely to get these scholarships, especially in the case of renewals, where it is to some extent sure that if the boy has passed the final examination, he will get scholarship in the next year.

Shri Thanu Pillai: If he discontinues studies.

JANTA COLLEGES

***1445. Shri Viswanatha Reddy:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that three Janta Colleges are proposed to be started in Andhra in the Community Projects areas; and

(b) if so, the main objects and features of this proposal?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Government have received no such information.

(b) Does not arise.

Shri Viswanatha Reddy: May I know whether, in view of the paucity of trained personnel to take over the community project administration in Andhra, it is in the contemplation of Government to start such rural universities to have trained community project personnel?

Dr. M. M. Das: It is the duty of the Andhra Government to send their proposals. But so far as the Janata Colleges are concerned, we have received no such proposals from the Andhra Government.

OIL DEPOSITS IN TRIPURA

***1446. Shri Biren Dutt:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Tripura State Development Committee has approached the Central Government for early exploration of oil deposits in Tripura; and

(b) if so, what steps Government propose to take in this matter?

The Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The matter is under consideration.

Shri Biren Dutt: May I know whether the Standard Vacuum Oil Company have conducted a survey in this oil region, and if so, what is the result?

Shri K. D. Malaviya: The Standard Vacuum Oil Company have obtained certain licences for prospecting etc. in certain areas. I do not know how far the areas included in the Tripura State come in. I have not got the maps and this specific information.

Shri Biren Dutt: Have they submitted any report to Government?

Shri K. D. Malaviya: With regard to that area, I do not know; I require notice.

SCHEDULED CASTES AND SCHEDULED TRIBES

***1448. Shri Ramananda Das:** Will the Minister of Home Affairs be pleased to state the nature of the schemes and the amount proposed to be spent this year separately for social, economical and educational uplift of the Scheduled Castes and Scheduled Tribes?